## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati the 27th January, 2016

No.HC.VII-141/2015/ 417 /A. In the interest of administration, Shri Debashish Talukdar, Copyist, Office of the Chief Judicial Magistrate, Udalguri, is transferred as Copyist, Office of the Chief Judicial Magistrate, Chirang, Kajaigaon.

Shri Talukdar will join at his new place of posting immediately.

(N.B. The seniority of Shri Debashish Talukdar will be decided by the Chief Judicial Magistrate, Chirang, Kajalgaon on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.)

> By Order, Sd/- M.A. Ali, REGISTRAR (VIGILANCE)

Memo No.HC.VII-141/2015/ 418 - 431 /A.

Dated 27.01.2016

## Copy to:-

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- The District and Sessions Judge, Udalguri.
- 4. The District and Sessions Judge, Chirang, Kajalgaon.
- 5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 6. The Chief Judicial Magistrate, Udalguri. She is requested to release Shri Debashish Talukdar in order to enable him to join at his new place of posting immediately.
- 7. The Chief Judicial Magistrate, Chirang, Kajalgaon for information and necessary action.
- The Joint Registrar (\_\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
  The Deputy Registrar (\_\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.
- 10. The Private Secretary to Hon'ble Mr. Justice \_\_\_ Gauhati High Court, Guwahati.
- 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
- (Vigilance)/Registrar Registrar Registrar General/ CA to 12. The (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
- 13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
- 14. Shri Debashish Talukdar, Copyist, Office of the Chief Judicial Magistrate, Udalguri.